

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

13. Contempt Petition/20/2024 In C.P. (IB)/3611(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

NAME OF THE PARTIES: - One Capitall Ltd
V/s
Fairmont Construction Pvt Ltd
IN THE MATTER OF
One Capital Ltd
V/s
Fairmont Construction Pvt Ltd

Section: - 60(5), Rule 11 of NCLT, 2016 U/s 7 of (IBC)

ORDER

Contempt Petition/20/2024: - Adv. Samiksha Parekh appeared for the Petitioner.

None has appeared on behalf of Respondent.

List this matter on **08.08.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)